

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

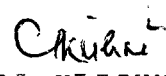
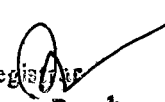
MA 264/97
OA/TA/MP. No. 473/94 /199

(9)

Ripal Kant s. ors.

Versus

U. O. I

Date of Order	Orders
<u>5.9.97</u>	Mr. U.D. Sharma, Treasurer of the CAT Bar Association, Jaipur, has stated before us today that all Advocates of Rajasthan are on strike today on account of certain incident which took place in Pali. He, therefore, stated that no Advocate will be appearing to argue the matter before the Tribunal today. In these circumstances, in the interest of justice, the case is adjourned and may be listed for admission/disposal on <u>16.9.97</u>.  (O.P. SHARMA) ADM. MEMBER  (GOPAL KRISHNA) VICE CHAIRMAN
<u>16.9.97</u>	MA 264/97 None for the parties. D. B. not formed today. <u>14-10-97</u> for admission. Be listed before D. B. on.....  Dy. Registrar C.A.T. Jaipur Bench
<u>14-10-97</u>	<u>MA NO. 264/97 (OA NO. 473/94)</u> Mr. Subhash Bisawal, Brief holder for Mr. Rajvir Sharma, Counsel for the applicants Mr. M. Rafiq, Counsel for the respondents This is a Misc. Application filed by the applicants in OA NO. 473/94 seeking permission to withdraw the aforesaid OA. Permission to withdraw the aforesaid OA is granted, MA stands disposed of.

Cont.....

10

OA NO. 473/94 with MA NO. 160/97

Separately, we have allowed
misc. Application NO. 264/97 filed by the
applicants seeking permission to withdraw
the OA. In the circumstances, the present
OA is dismissed as withdrawn. The misc.
Application NO. 160/97 also stands dismissed
alongwith the OA.

(RATTAN PREKASH)
Judicial Member

(O. P. SHARMA)
Administrative Member

Central Administrative Tribunal
Jaipur Bench
Certified that no further action is
Required To Be Taken. The Case is
Fit For Consignment To Record.

Dealing Asst. Record Section Officer
Digit. No. Keeper (Judicial)